

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-727-JK (LD) of 2022

DATED:- 17 - 02 - 2022

Sanction is hereby accorded to the appointment of Officer of Jammu and Kashmir Academy of Art Culture and Languages as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 17 - 02 - 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
6. Secretary, Jammu and Kashmir Academy of Art Culture and Languages
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat

Additional Secretary to Government

Annexure to the Government Order No. 727-JK(LD) of 2021 dated 17.02.2022

S.No	Title of the Case	OIC
1.	WP(C) No. 2334/2021 titled Javid Iqbal Vs UT of J&K	Rahul Pandey, Secretary J&K Academy of Art, Culture and Languages
2.	WP(C) No. 2193/2021 titled Waheeda Akhter Vs J&K Academy of Art, Culture and Languages	
3.	WP(C) No. 1738/2021 titled Abdul Jabbar Mir Vs J&K Academy of Art, Culture and Languages	
4.	WP(C) No. 2906/2021 titled Soma Devi Vs UT of J&K	


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